

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF ARJUN CHEMICALS
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	ARJUN CHEMICALS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	22/11/1989
3	Authority under which corporate debtor is incorporated / registered	ROC Chennai
4	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U24119TN1989PTC018374
5	Address of the registered office and principal office (if any) of corporate debtor	Plot No.78-79, Phase,-II Sipcot Indl Complex, Vellore, Ranipet, Tamil Nadu, India, 632403
6	Date of closure of Insolvency Resolution Process	11.06.2025
7	Liquidation commencement date of corporate debtor	12.06.2025 order received on 17.06.2025
8	Name and registration number of the insolvency professional acting as liquidator	CA S.KANNAN Reg.No IBBI/IPA-001/IP-P00755/2017-18/11287
9	Address and e-mail of the liquidator, as registered with the Board	No. 27, "SKYLINE CASTLE" Abdul Razack Street, Saidapet, Chennai – 600 015 charitarthkannan@gmail.com mobile 9381041949
10	Address and e-mail to be used for correspondence with the Liquidator	- As above -
11	Last date for submission of claims	11 th July, 2025.

Notice is hereby given that the National Company Law Tribunal Division Bench (Court I), Chennai has ordered the commencement of liquidation of the **ARJUN CHEMICALS PRIVATE LIMITED** on 12.06.2025 order received on 17.06.2025.

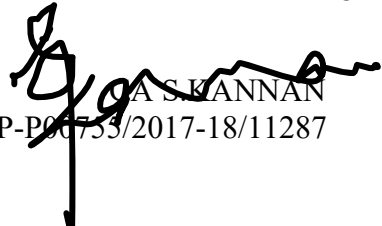
The stakeholders of **ARJUN CHEMICALS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 11.07.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:

Date and place: 18.06.2025, Chennai

Reg.No IBBI/IPA-001/IP-P00755/2017-18/11287



CA S. KANNAN